

Friday, January 19, 1866

**COUNCIL OF THE GOVERNOR GENERAL
OF INDIA**

VOL. 5

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1866

P. L.

Abstract of the Proceedings of the Council of the Governor-General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 and 25 Vic., cap. 67.

The Council met at Government House on Friday, the 19th January 1866.

PRESENT :

His Excellency the Viceroy and Governor-General of India, *presiding*.

His Excellency the Commander-in-Chief.

The Hon'ble H. Sumner Maine.

The Hon'ble W. Grey.

The Hon'ble Colonel H. M. Durand, C.B.

The Hon'ble J. N. Bullen.

The Hon'ble Mahārājā Vijayarāma Gajapati Rāj Bahādur of Vizianagram.

The Hon'ble Rājā Śāhib Dyāl Bahādur.

The Hon'ble W. Muir.

The Hon'ble Mahārājā Dhīraj Mahtab Chand Bahādur, Mahārājā of Burdwan.

The Hon'ble D. Cowie.

RE-MARRIAGE OF NATIVE CONVERTS' BILL.

The Hon'ble Mr. MAINE presented the Report of the Select Committee on the Bill to legalize, under certain circumstances, the Re-marriage of Native Converts to Christianity.

BURMESE RECORDERS' COURTS ACT AMENDMENT BILL.

The Hon'ble Mr. MAINE presented the Report of the Select Committee on the Bill to amend Act No. XXI of 1863 (to constitute Recorders' Courts for the Towns of Akyab, Rangoon, and Moulmein in British Burmah, and to establish Courts of Small Causes in the said towns).

CURRENCY ACT AMENDMENT ACT.

His Excellency the COMMANDER-IN-CHIEF asked permission to be allowed to correct an error into which he fell in the debate on the Currency Act Amendment Bill. He had stated in the course of his argument that the Note Circulation in the outer Circles did not reach seven lakhs of rupees. It was shown by the return, which he imagined himself to be quoting correctly, that the Notes at the several circles of Allahabad, Lahore, Nagpore, Kurrachco, Calicut, Trichinopoly, and Vizagapatam did in fact exceed a cröre of rupees. He fell into his mistake in consequence of having misread a column of figures, and further from his disuse of the denomination of pounds sterling; in short he mistook a return made out in pounds for one made out rupees. He did not think,

in the face of the fact stated by the Right Hon'ble Mr. Massey in the course of the debate, and of the alleged specie circulation of 100 millions of money in India, that the argument maintained by his Right Hon'ble friend or himself was at all affected by the fact of whether the circulation referred to was ten lakhs or a crore of rupees, as in either case it was utterly disproportionate to the means of a proper local circulation of 150 millions of people. But his statement having been made publicly on the authority of the return, it was right that it should be corrected as publicly. He would further suggest that the return should be printed in the abstract of the proceedings of to-day.

Note Circulation.

		Authorized Issues of the three Chartered Banks of India be- fore the passing of Act IX of 1861.	Actual Issues.	28th December 1865. Government Currency Notes.		
		£	£	£		
Bank of Bengal	...	2,000,000	1,964,000	a.	a. Calcutta Circle	... 3,188,981
					Allahabad B. C.	... 297,812
					Lahore B. C.	... 461,057
					Nagpore B. C.	... 177,077
						<u>4,074,427</u>
Bombay	...	2,000,000	1,087,000	b.	b. Bombay Circle	... 2,673,500
					Kurrachee B. C.	... 114,863
						<u>2,788,363</u>
Madras	...	1,000,000	206,000	c.	c. Madras Circle	... 550,000
					Calicut B. C.	... 35,146
					Trichinopoly B. C.	... 41,514
					Vizagapatam B. C.	... 38,986
						<u>665,646</u>
As per Mr. Laing's Minute on the Currency Bill		5,000,000	3,317,000	7,528,435		
		Deduct Notes of other Circles cashed at Calcutta, Madras, and Bombay		78,099		
				7,450,336		

The Council adjourned till the 26th January.

WHITLEY STOKES,
Asst. Secy. to the Govt. of India,
Home Dept. (Legislative).

CALCUTTA, }
The 19th January 1866.